

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **09.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

IA/MA/IBA/TCP/TCA/CP/CA No : IA/184/2020 IN IBA/316/2019
NAME OF PETITIONER : Muthuiah Thevar Rajapandian (RP)
M/s Unique Roof Pvt Ltd
NAME OF RESPONDENT : Techno Moulds
SECTION : 60(5) of IBC, 2016

ORDER

The RP viz., Mr. Muthuiah Thevar Rajapandian in person and the Respondent is represented by Mr. S. Sathyanarayanan, Advocate who appears through video conferencing platform.

List this Application with the connected Applications on **10.08.2021**.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

grr

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(R. SUCHARITHA)
MEMBER (JUDICIAL)